

# Notice

In continuation of this Court's earlier Tender Notice no. 03/2023/Computer Cell dt. 16.02.2023, related with submission of bids from Dismantler/Recycler of E-Waste registered with Central Pollution Control Board or State Pollution Control Committees for Disposal of old/obsolete/Unserviceable UPS and battery on "As is where is basis", it is hereby informed to all the bidders who have submitted bids against aforesaid Tender Notice 03/2023/Computer Cell dt. 16.02.2023, that the date for bid opening is fixed on 26.04.2023 at 3.00 PM.

All the participants are to ensure their presence on the aforesaid date. The bidders who will not be available on the aforesaid date shall not be given next date separately. For any query bidders can contact on landline number 0612-7158722.

**18<sup>th</sup> April, 2023**  
**Patna High Court, Patna**

  
**(K.P. Rana)**  
**I/c Registrar IT-cum-CPC**